

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No. 422 of 2003

Jabalpur, this the 29th day of July 2003

Hon'ble Shri J.K. Kaushik, Judicial Member  
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Smt. Neela Borkar, W/o. late  
Y.R. Borkar, Aged about 45  
years, R/o. Hare Krishna Telecom,  
Sabji Mandi, Shahdol, MP. ... Applicant

(By Advocate - Shri Yogesh Mishra)

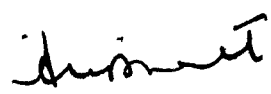
V e r s u s


1. Union of India,  
Through : Secretary (Railways),  
Ministry of Railways, Rail  
Bhawan, New Delhi.
2. Railway Board, Through : Its  
Chairman, Rail Bhawan, New  
Delhi.
3. Divisional Railway Manager,  
Bilaspur, Chhatisgarh. ... Respondents

O R D E R (oral)

By J.K. Kaushik, Judicial Member -

The learned counsel for the applicant requests for withdrawal of this case. The request for withdrawal is allowed. The original Application stands dismissed accordingly.

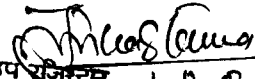
  
(Anand Kumar Bhatt)  
Administrative Member

  
(J.K. Kaushik)  
Judicial Member

पूरांकन सं ओ/न्या.....जबलपुर, दि.....  
संविधि अन्वयेति

- (1) सविधि, उक्त न्यायालय में दाखिल हो कर जबलपुर
- (2) "सा" श्री/श्रीमती/दु..... के काउंसल
- (3) प्रत्यक्ष श्री/श्रीमती/दु..... के काउंसल
- (4) ग्रंथपाल, के.प्र.अ., जबलपुर न्यायालय

सूचना एवं आवश्यक कार्यवाही हेतु

  
उप-रजिस्ट्रार 1.8.03

Issued  
On 1-8-03  
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